III. Memorandum of Understanding between the Government of India (Ministry of Textiles) and the Cotton Corporation of India Limited (CCI), for the year 2021-22.

[Placed in Library. See No. L.T. 6566/17/22]

- I. Notifications of the Ministry of Commerce and Industry
- II. Reports and Accounts (2020-21) of the India International Convention and Exhibition Centre Limited, New Delhi; NICDCL, NPC, New Delhi and NCCBM, Ballabgarh, Haryana and related papers

SHRI SOM PARKASH: Sir, I lay on the Table:-

I. (i) A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department for Promotion of Industry and Internal Trade) Notification No. G.S.R. 726 (E), dated the 11th October, 2021, publishing the First Statutes of the Footwear Design and Development Institute (Amendment) Statutes, 2021, under sub-section (2) of Section 38 of the Footwear Design and Development Institute Act, 2017, along with Delay Statement.

[Placed in Library. See No. L.T. 6569/17/22]

(ii) A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department of Commerce) Notification No. S.O. 624(E), dated the 11th February, 2022, amending the Ministry's Notification No. S.O. 5317 (E), dated 20.12.2021, under sub-section (3) of Section 19 of the Foreign Trade (Development and Regulation) Act, 1992.

[Placed in Library. See No. L.T. 6639/17/22]

- II. (A) A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—
 - (i) (a) Fourth Annual Report and Accounts of the India International Convention and Exhibition Centre Limited, New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General thereon.
 - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 6657/17/22]

- (ii) (a) Annual Report and Accounts of the National Industrial Corridor Development Corporation Limited (NICDCL) New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 6658/17/22]

- (B) A copy each (in English and Hindi) of the following papers:
- (i) (a) Annual Report and Accounts of the National Productivity Council (NPC), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.
 - (c) Statement giving reasons for delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6856/17/22]

- (ii) (a) Annual Report and Accounts of the National Council for Cement and Building Materials (NCCBM), Ballabgarh, Haryana, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6567/17/22]

- I. Notifications of the Ministry of Communications
- II. Report and Accounts (2020-21) of the TRAI, New Delhi and related papers
- III. MoUs between the Government of India and BSNL, MTNL and ITI Limited

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATION (SHRI DEVUSINH CHAUHAN):Sir, I layon the Table—

I. (i) A copy (in English and Hindi) of the Ministry of Communications (Department of Posts) Notification No. G.S.R. 97 (E), dated the 2nd February, 2022, publishing the Indian Post Office (Amendment) Rules, 2022, under sub-section (4) of Section 74 of the Indian Post Office Act, 1898.

[Placed in Library. See No. L.T. 6660/17/22]